

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-205**

CP No. - 81/241/242/ND/2020

**IN THE MATTER OF:**

Mam Chand Goel

**Vs**

Uttar Development Private Limited & Ors

....Applicant

....Respondent

**SECTION**

U/s 241-242

Order delivered on 24.07.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

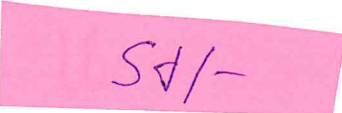
: Mr. Virender Ganda, Prashant Mehta, Vishal Ganda, Arush Kumar, Ayandeb Mitra, Anand Singh for Petitioner no. 1 & 2

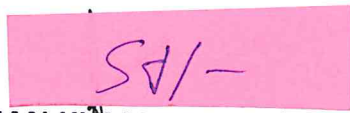
For the Respondent

: Mr. K. Dutta, Mr. Sidharth Bhati, for R-2, 4, 6 & 7, Mr. Gursat Singh for R- 3 & 5.

**ORDER**

Arguments heard. Reserved for orders.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**